

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s Patwa Automotive Private Limited**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Patwa Automotive Private Limited
2.	Date of incorporation of corporate debtor	28/01/1997
3.	Authority under which corporate debtor is incorporated / Registered	ROC Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01711MP1997PTC011615
5.	Address of the registered office and principal office (if any) of corporate debtor	Lasudia Mori, Dewas Naka, A.B. Road, Indore (M.P.)- 452012.
6.	Date of closure of Insolvency Resolution Process	30.09.2022
7.	Liquidation commencement date of corporate debtor	30.09.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Sajjan Kumar Dokania IBBI/IPA-003/IP-N000150/2017-2018/11729
9.	Address and e-mail of the liquidator, as registered with the Board	25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal (M.P.)- 462016 sajjan_suman@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal (M.P.)- 462016 patwa.cirp@gmail.com
11.	Last date for submission of claims	30.10.2022

Notice is hereby given that the **National Company Law Tribunal, Indore Bench** has ordered the commencement of liquidation of **M/s Patwa Automotive Private Limited** on **30.09.2022**.

The stakeholders of **M/s Patwa Automotive Private Limited** are hereby called upon to submit their claims with proof on or before 30.10.2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator : SAJJAN KUMAR DOKANIA
Date and place: : 01.10.2022, BHOPAL